Property Return Secretary, Bihar Vidhan Sabha

From 174, Islampur Constituency

- I, Rajib Ranjan son of Late Ram Sharan Prasad Singh Aged 63 years, resident of 158, MIG, Kankarbagh, Patna – 800020.
- Details of PAN and status of filing of Income-tax return;

Srl No	Name	Permanent Account No. (PAN)	The financial year for which the last income tax return has been filed	Income tax paid (in Rs.)
1	Self	AATPR0842J	2013-14	1,18,748
2	Spouse – Manju Prasad	AAEPP8142Q	2013-14	3,28,843
3	Dependent 1			
4	Dependent 1			

 The following case(s) is/are pending against me in which cognizance has been taken by the court:

SI. No.	Offence	Description
(a)	The details of cases where the court has taken cognizance, section of the act and description of the offence for which cognizance taken:	NIL
(b)	Name of the court case no. and date of order taking cognizance:	NIL
(c)	Details of appeal(s) / application9s) for revision (if any) filed against the above order(s)	NIL

 Cases in which I have been convicted by a court of law (other those referred to in Form 26:

(a)	The details of cases, section of the act and description of the offence for which convicted	NIL
(b)	Name of court(s) case no. and date9s) of order(s)	NIL
(c)	Punishment imposed:	NIL

- That I give herein below the detail of the assets (movable and unmovable of my self, my spouse and all dependents:
 - A) Detail of movable assets:
 - Assets in joint name indicating the extent of joint ownership will also have to be given.
 - In case of deposit / investment, the details including serial no. amount date of deposit the scheme, name of bank institution and branch are to be given.
 - Value of bonds / shares / debentures as per the current market value in stock exchange in respect of listed companies and as per books in case of non listed companies should be given.
 - Dependent, here means a person substantially dependent on the income of the candidate.

5. Detail including amount is to be given separately in respect of each investment.

SI. No.	Description	Self	Spouse Manju Prasad	Depen- dent 1	Depen- dent 2
)	Cash in hand	40,000	40,000		
j)	Details of deposits in bank account (FDR, Term deposits and all other types of deposits including saving account) deposits with Financial institutions, Non banking financial companies and Coop. societies and the amount in each such deposits	PF & Retirement Benefits FDR in SBI Bank 65 Lacs plus interest accrued PPF (earlier) matured PPF New 1 lac SB A/cs SBI Patna 4.6 Lacs SBI Janpath 3.51 Lacs Bank of India 0.5 Lacs	PF & Retirement Benefit s FDR BOI 168 Lacs plus interest accured PPF- 1 Lac Saving Bank Accounts IOB 5.0 Lacs IDBI 2.5 Lacs HDFC 5 Lacs HDFC- 6 Lacs		
iii)	Details of investment in Bonds / Debentures / Shares and units in companies / Mutual funds and other and the amount	Rashtriya Sahara Bond for Rs. 3 Lcs as on 2009			
			TELCO 135 shares originally sanctioned two shares @ 900 per share in 1979 then in multiple split to 135 as on 31.03.2011		
iv)	Details of invesetment in NSS, Postal Savings, Insurance policies and investment in any financial instrument in post office or insurance company and the amount	120494885 of Rs 5 Lacs LIC Policy no. 1204947819 of Rs. 1	121594576 of Rs. 1 Lac		
v)	Personal loan / advance given to any person or		NIL		

	entity including firm. Company, trust etc and other receivables from debtors and the amount			
vi)	Motor vehicle / aircraft/ ship details of make, regn no. etc year of purchase and amount	Indica Car Model 2002 3.8 lac Mahindra XUV 500 Model 2012- 12 lacs	Vento, Model 2013- 11 lac	
vii)	Jewellery bullion and valuable thing (give detail of weight and value	150 Gm gold jewellery of Rs. 4 Lacs	Got marriage gift gold jewellery (2 Kg) & silver utensils	
viii)	Any other assets such as value of claim / interest	One double barrel gun and one riffle inherited from father. One revolver in 2005 costing Rs. 25,000		
ix)	Total Value	Rs.103 Lacs	Rs 205 Lacs	

B) Detail of Immovable Assets:

(Note 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated.

2 Each land or building or apartment should be mentioned separately in this format.

SI. No.	Description	Self	Spouse Manju Prasad	Depen- dent 1	Depen- dent 2
i)	Agriculture Land Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property	VPO Khushalpur Distt Nalanda Nearly 7.0 acres joint property Yes			
	Cost of Land (in case of purchase) at the time of purchase) Any investment on the land by way of development,				

construction etc.			
Approximate Current Market Value			
Non Agricultural Land Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property		BHEL Karamchari Society, Bangalore 40x60 Sq. Ft No possession in 2013	
Cost of Land (in case of purchase) at the time of purchase) Any investment on the land by way of development, construction etc.		Rs. 19 Lacs	
Commercial Building Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase) Any investment on the land by way of development, construction etc	NIL 2900 sq ft. Joint property with wife Manju Prasad at Sultanpur village Delhi Nov. 2014 Rs. 90 lacs (Sold property 291C DDA in Rs. 65 lacs. Rs. 5 lac from saving)	Rs. 20 lac by wife Manju Prasad	
	Approximate Current Market Value Non Agricultural Land Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase) Any investment on the land by way of development, construction etc. Commercial Building Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase) at the time of purchase) Any investment on the land by way of development,	Approximate Current Market Value Non Agricultural Land Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase) Any investment on the land by way of development, construction etc. Commercial Building Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase) at the time of purchase) Any investment on the land by way of development, Any investment on the land by way of development, Solid property Rs. 90 lacs (Sold property 291C DDA in Rs. 65 lacs. Rs. 5 lac from saving)	Approximate Current Market Value Non Agricultural Land Locations Survey Number Area (Total measurement in Acres) Whether inherited property Cost of Land (in case of purchase) at the time of purchase) Any investment on the land by way of development, construction etc. Commercial Building Locations Survey Number Area (Total measurement in Acres) Whether inherited property Date of purchase in case of self acquired property Date of purchase in case of self acquired property Date of purchase in case of self acquired property Cost of Land (in case of purchase) at the time of purchase) at the time of purchase) Rs. 90 lacs (Sold property Polar in Rs. 65 lacs. Rs. 5 lac from saving) Rs. 20 lac by wife Manju Prasad of development, saving)

iv)	Residential Building Locations Survey Number		A) 4/102, East End Apartment, Mayur Vihar, Phase-I, Ext. B) Flat 274 Vinayak Apartments BHEL Society Sector 62, Noida	
	Area (Total measurement in Acres)		A)1650 Sq. Ft B)1800 Sq Ft	
	Whether inherited property		No	
	Date of purchase in case of self acquired property		02.07.98 18.01.02	
	Cost of property (in case of purchase) at the time of purchase)		8 Lacs 17.5 Lacs	
	Any investment on the land by way of development, construction etc.			
v)	Others (such as interest in property			
vi)	Total Value of (i) to (v) above	70 Lacs	65 Lacs	

I give herein below the details of liabilities / dues to public financial institution as and government:

SI. No.	Description	Self	Spouse Manju Prasad	Depen- dent 1	Depen- dent 2
i)	Loans or dues to Bank / Financial institution Name of Bank of FI Amount outstanding Nature of Loan	Loan of Rs. 8 Lacs from Assembly for purchase Motor Car			
ii)	Load or dues to any individuals entity other than mentioned in (i) above Name Amount outstanding Nature of loan Any other liability				
	Grand total of liabilities				
iii)	Government Dues			1	

Grand total of all govt. dues			
Any Other Dues			
Sales Tax Dues			
MCD Property Tax Due			
Service Tax Dues			
Wealth Tax Dues			
Income Tax Dues			
and helicopters)			
dealing with govt. transport (incl aircrafts			
Dues to departments			
telephone / mobile			
Dues to departments dealing with supply of			
electricity			
Dues to departments dealing with supply of			
water			
Dues to department dealing with supply of			
accommodation			
Dues to departments dealing with govt.			

6. Detail of profession or occupation:

a) Self MLA, 174, Islampur, Nalanda

b) Spouse Manju Prasad, Reitred as General Manger, BHEL, New Delhi

7. My educational qualification is as under:

- MSC (Physics) from Patna University a)
- DMM (FMS) from Delhi University DPM (FMS) from Delhi University b)
- c)

Abstract of the details given in (1) to (8) above:

1	Name of candidate		Shri Rajib Ranjan				
2	Full postal address		158, MIG Flat, Kar	karbagh,	Patna		
3	Number and Name of t and state	Number and Name of the constituency and state		174, Islampur, Nalanda			
4	Number of cases in which conviction under passed (other than those referred to in Form 26)		Same of the same o				
	Total number of pending cases where the court(s) have taken cognizance		N	IL			
5	PAN of	PAN of Yes for which last income tax return filed		Income tax paid			
	Candidate - Rajib Ranjan		2013-14	1,18,748			
	Spouse - Manju Prasad		The second statement of the second se		3.28.843		
	Dependents		-	-	100000		
6	Cost of A	ssets & Liabilitie	s in Rupees are ten	tative			
	Description	Self (Lacs)	Spouse (Lacs)	Depn-1	Depnd -2		
Α	Movable Assets (Total value)	103	201				
В	Immovable Assets	70	65				
7	Liabilities		NIL		17-		
	Government dues (Total)						
	Loans from bank, financial institution and other (Total)		8 lacs from Assem	bly			
8	Highest education qua	lification:			- 7-2-2-3		
	a) MSC Physics from F b) DMM (FMS) from D c) DPM (FMS) from De	Patna University elhi University					

VERIFICATION

- I, the deponent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief, no part of it is false and nothing material has been concealed there from. I further declare that:
 - a) There is no case of conviction or pending case against me other than those mentioned in item 3 & 4 above.
 - I, my spouse, or my dependents do not have any assets or liability, other than those mentioned in item 5 & 6 above.

Verified at	this the	1st	December.	day	of	. 2014.
-------------	----------	-----	-----------	-----	----	---------

(DEPONENT)